

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20624/2007

(From the judgment and order dated 03/07/2007 in STR No. 13/1987
of The HIGH COURT OF DELHI AT N. DELHI)

M/S DCM LIMITED

Petitioner(s)

VERSUS

COMMR.OF SALES TAX,DELHI

Respondent(s)

(With appln(s) for amendment of the petition and prayer for interim relief)

WITH

SLP(C)	NO.	20654	of	2007	-	With	prayer	for	interim	relief	and	O/Report
SLP(C)	NO.	20655	of	2007	-	With	prayer	for	interim	relief	and	O/Report
SLP(C)	NO.	20693	of	2007	-	With	prayer	for	interim	relief	and	O/Report
SLP(C)	NO.	20750	of	2007	-	With	prayer	for	interim	relief	and	O/Report

Date: 04/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. S.K. Bagaria, Sr.Adv.
Mr. Praveen Kumar,Adv.

For Respondent(s) Ms. Neera Gupta, Adv.
Ms. Sadhna Sandhu, Adv.
Ms. Savitri Pandey, Adv.
Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 10th February, 2009 for final disposal.
Parties to complete their pleadings within four weeks.

(S. Thapar)
P.S. to Registrar

(Madhu Saxena)
Court Master